

**Reports and Accounts (2014-15 and 2015-16) of Indian Red Cross Society, New Delhi and Related Papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Red Cross Society, New Delhi, for the year 2014-15.
- (b) Annual Accounts of the Indian Red Cross Society, New Delhi, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working and of the Annual Accounts of the above Society.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. See No. L.T. 5782/16/16]
- (ii) (a) Annual Report of the Indian Red Cross Society, New Delhi, for the year 2015-16.
- (b) Annual Accounts of the Indian Red Cross Society, New Delhi, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working and of the Annual Accounts of the above Society. [Placed in Library. See No. L.T. 5783/16/16]

**Report and Accounts (2015-16) of Balmer Lawrie Investments Limited, Kolkata and Related Papers**

SHRI JAGAT PRAKASH NADDA: Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Balmer Lawrie Investments Limited (BLI), Kolkata, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 5978/16/16]

**Reports and Accounts (2012-13, 2013-14, 2014-15 and 2015-16) of various Corporations, Companies, Boards, Councils and Institutes and Related Papers**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (i) (a) Annual Report and Accounts of the State Trading Corporation of India Limited (STC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Performance Review of the above Corporation, for the year 2015-16. [Placed in Library. *See* No. L.T. 6000/16/16]
  - (ii) (a) Fifty-eighth Annual Report and Accounts of the ECGC Ltd. (Formerly Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 5999/16/16]
  - (iii) (a) Thirty-third Annual Report and Accounts of the STCL Limited, Bengaluru, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Performance Review of the above company, for the year 2015-16. [Placed in Library. *See* No. L.T. 5998/16/16]
  - (iv) (a) Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Performance Review of the above Company, for the year 2015-16. [Placed in Library. *See* No. L.T. 5997/16/16]
- II. A copy each (in English and Hindi) of the following papers, under Section 25 of the Spices Board Act, 1986:—
- (a) Annual Report of the Spices Board India, Cochin, Kerala, for the year 2015-16.
  - (b) Annual Accounts of the Spices Board India, Cochin, Kerala, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 5996/16/16]

III. A copy each (in English and Hindi) of the following papers, under sub-section (2) and sub-section (3) of Section 22 of the Tobacco Board Act, 1975:—

- (a) Annual Report and Accounts of the Tobacco Board, Guntur, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 5992/16/16]

IV. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2012-13.

- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2012-13, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. *See* No. L.T. 5612/16/16]

- (ii) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2013-14.

- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2013-14, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. *See* No. L.T. 5612A/16/16]

- (iii) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2014-15.

- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2014-15, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.

[Placed in Library. See No. L.T. 5612B/16/16]

(iv) (a) Annual Report and Accounts of the Footwear Design and Development Institute, (FDDI), NOIDA, Uttar Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6001/16/16]

(v) (a) Annual Report and Accounts of the Quality Council of India (QCI), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6002/16/16]

(vi) (a) Sixty-first Annual Report and Accounts of the Cashew Export Promotion Council of India, (CEPCI), Kollam, Kerala, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 5993/16/16]

(vii) Fifty-fifth Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2015-16, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 5611/16/16]

## **I. Notifications of the Ministry of Finance**

## **II. Reports and Accounts of IIBI, Kolkata and IRDAI, Hyderabad (2015-16) and Related Papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. F. No. IRDAI/IAC/6/118/2016, dated the 9th May, 2016, appointing two more members as Members of